

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). There are three grades of Draftsmen in C.P.W.D. The Pay scales of these three categories of Draftsmen were revised as under in accordance with the recommendation of the Third Pay Commission:—

Name of the Post	Pre-revised scale	Revised scale
	Rs.	Rs.
Draftsmen Grade III	110—200	260—430
Draftsmen Grade II	150—240	330—560
Draftsmen Grade I	180—380	425—700

2. The Third Pay Commission also made some specific recommendations saying that "in the Posts and Telegraphs Department (outside its Civil Engineering Wing) where the prescribed qualification for the grade of Rs. 110-200 is Matriculation with a Diploma in Draftsmanship, the duties in these posts should be examined to see if any of the posts would deserve to be placed in the next higher grade". The Commission did not make any other specific recommendation for the upgradation of the scales of three categories of Draftsmen of the C.P.W.D.

3. As the qualification for recruitment to the post of Draftsmen Grade III in the C.P.W.D. is a 2 years Diploma in Draftsmanship, the Staff Side made a demand in the Departmental Council (JCM) of the Ministry of Works and Housing for upward revision of the existing scale of pay of this post and also the consequential revision of the scales of pay of the Draftsman Grade II and Draftsman Grade I. The demand was not agreed to because, on analysis it was observed that Draftsmen Grade III in the C.P.W.D. perform routine duties like tracing and drawing whereas Draftsmen in the scale of Rs. 330-560 in the Railways and Military Engineering Service have higher duties and responsibilities. The Ministry, there-

fore, is of the view that the duties of Draftsmen Grade III in the C.P.W.D. are not comparable with the duties performed by similar categories in other Ministries and Departments of the Government of India

4. However, the question was referred to a Committee set up by the Departmental Council of the Ministry and it will again come up for discussion in the next meeting of the Departmental Council (JCM) of the Ministry

Take-over of Irrigation Projects

3019. SHRI DRONAM RAJU
SATYANARAYANA;
SHRI B. P. KADAM;
SHRI G. S. REDDI:

Will the Ministry of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to take over big projects of irrigation in the country; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir.

(b) Does not arise

The Plantation under 5-Point Programme

3020. SHRI B. P. KADAM;
SHRI DRONAM RAJU
SATYANARAYANA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government accept the idea of tree plantation given under the 5-Point Programme during 1975-76; and

(b) if the reply to (a) above is in the negative, the reasons thereof?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No new idea was given under the 5-point programme. Such programmes were already being implemented under 'Vanamahotsava', Mass tree planting, Social Forestry and similar other schemes for tree plantation.

(b) Question does not arise.

दिल्ली नगर निगम द्वारा अनुसूचित जातियों तथा अनुसूचित जनजातियों के अध्यापकों को चयन प्रेड

3021. श्री भगत राम : नया शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली नगर निगम में अनुसूचित जातियों और अनुसूचित जनजातियों के अध्यापकों को 5 सितम्बर, 1971 से चयन प्रेड न दिये जाने के क्या कारण हैं; और

(ख) अनुसूचित जातियों के लिये प्रारक्षित चयन प्रेड के 141+19 पदों के विरुद्ध अनुसूचित जातीय अध्यापकों को चयन प्रेड न देने के क्या कारण हैं, जबकि उक्त परिवर्तन संबंधी तिथि 5 सितम्बर, 1974 को समाप्त हो गई थी ?

शिक्षा, समाज कल्याण और संस्कृति मंत्रालय में राज्य मंत्री (श्रीमती रेणुका देवी बरकदको) : (क) और (ख). इस मंत्रालय द्वारा 26-11-1971 को जारी किए गए आदेशों में पहले अनुसूचित जातियों/अनुसूचित जनजातियों से संबंधित शिक्षकों के लिए चयन प्रेड पदों को प्रारक्षित करने की कोई व्यवस्था नहीं थी। तथापि बाद में मंत्रिमण्डल सचिवालय (कार्मिक विभाग) द्वारा जारी किए गए आदेश संख्या 27/2/71-स्वापना (एस०सी०टी०) दिनांक 27-11-72 के आधार पर दिल्ली नगर निगम द्वारा अनुसूचित जातियों और अनुसूचित जनजातियों के लिए पदों के प्रारक्षण के संबंध में निर्देश दिये 2147 LS—5

गए और चयन प्रेड के लिये पात्र शिक्षकों को इन आदेशों के जारी होने की तारीख से प्रपेक्षित लाभ प्रदान कर दिए गए। इसके बाद सरकार ने अनुसूचित जातियों और अनुसूचित जनजातियों से संबंधित शिक्षकों को 5-9-1971 से चयन प्रेडों में प्रारक्षण प्रदान करने का निर्णय किया। इस प्रकार दिल्ली नगर निगम जिन्होंने पहले 1-1-1973 से चयन प्रेडों से लाभ प्रदान किए थे, 5-9-1971 से 31-12-1972 की बीच की अवधि के लिए अनुसूचित जातियों और अनुसूचित जनजातियों से संबंधित शिक्षकों के लिए पदों को चयन प्रेड पदों में परिवर्तित करने के संबंध में भी कार्यवाही कर रहा है।

Revision of Pay Scales of Research/ Technical Staff of J.N. University

3022. SHRI RAMJI LAL SUMAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the University Grants Commission has recommended revision of pay scale of Research/Technical staff of Jawaharlal Nehru University vide their letter No. F1-7/76(D-5c) dated the 15th October, 1976;

(b) whether it is also a fact that these recommendations have not yet been implemented; and

(c) reasons for non-implementation of the UGC recommendations referred to above?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c). The question of categorisation of posts of research workers in Central Universities and fixation of their pay scales had been under consideration of the University Grants Commission and the decision taken thereon was communicated to the Central Universities, vide Commission's letter No. F.1-7/76(D-5c)